

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. RAO
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	A. Sella Visalanish (For Anirudh Krishnan)	Counsel for Petitioner	A. Sella Visalanish
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ORDER

Counsel for petitioner present and stated the senior counsel could not attend before the Adjudicating Authority to make his submissions. Time extended at her request. Put up on 06.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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